

11. निष्कृष्ट श्रेणी के फलों का उपयोग करना ।
12. नाफेड तथा अन्य संगठन बहुत सी बागवानी जिनमें जैसे सेब, अंगूर, सन्तरा, प्याज, आलू, आम, अन्ना-नास, आदि के विपणन सम्बन्धी कारोबार में लगे हैं ।

Central Guidelines on Land Reforms

2255. PROF. MADHU DAN-DAVATE : Will the Minister of RURAL DEVELOPMENT be pleased to state :

(a) whether the Central Government propose to prepare the Central guidelines for the land reforms to be introduced by various State Governments ; and

(b) whether the land reforms laws would be included in the Ninth Schedule to protect them from unnecessary litigations ?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BALESHWAR RAM) : (a) Central guidelines for the implementation of revised land ceiling laws already exist.

(b) All the principal land ceiling laws are already included in the Ninth Schedule. Some State Governments have suggested inclusion of some new amending laws which are likely to face challenges in courts. A decision will be taken after the legal and other aspects have been examined.

Procurement Price of W-5 Grade of Raw Jute

2256. SHRI AJIT KUMAR SAHA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government of West Bengal have suggested that the

price of W-5 grade of raw jute be pegged at Rs. 275 per quintal for the next season against the current price of Rs. 175 per quintal ; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN) : (a) and (b). The statutory minimum support price of W-5 grade of raw jute in Assam was announced by the Government in July, 1982, for the 1982-83 season.

For the next year, the Agricultural Prices Commission will submit its report on raw jute in due course and the views of West Bengal Government will be considered by the Agricultural Prices Commission as usual.

भारतीय खाद्य निगम द्वारा खाद्यान्न वसूली के लक्ष्य प्राप्त करना

2257. श्री नरसिंह मकवाना : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) भारतीय खाद्य निगम द्वारा विभिन्न राज्यों से कुल कितने खाद्यान्न और खाद्य वस्तुओं की वसूली की गई और उनके राज्य वार ब्योरे क्या हैं ;

(ख) क्या विभिन्न राज्यों के लिए निर्धारित वसूली लक्ष्य प्राप्त कर लिये गये हैं और उन राज्यों के नाम क्या है जिनमें लक्ष्य प्राप्त नहीं किया जा सके और तत्सम्बन्धी ब्योरे क्या हैं ;

(ग) क्या सरकार को भारतीय खाद्य निगम के विरुद्ध कोई शिकायत प्राप्त हुई है ; और

(घ) यदि हां, तो उस पर क्या कार्रवाई की गई है ?